## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CA No.82/2017 a/w CP (CAA) No.4/Chd/Pb./2017

In the matter	r of:	
C.Mohan Knittings Pvt. Limited.		Transferor Company.
With		
C.Mohan Fabrics Pvt. Limited.		Transferee Company.
Present:	petitioner-companies. Mr.Deepankur Sharma, Official Liquidator, Char Director, New Delhi.	Advocate along with ng Company Secretary for Advocate with Mr.D.K.Singh adigarh on behalf of Regional is adjourned to 17.08.2017 for

arguments.

(Justice R.P.Nagrath) Member (Judicial)

August 10, 2017.